

1	2
Delhi	33.06
Lakshadweep	0
Puducherry	21.54
TOTAL	37524.93

Funds for fishing sector in Andhra Pradesh

818. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

- (a) whether Government has created Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with an outlay of 7522.48 crore;
- (b) if so, the details and purposes for which the fund has been created;
- (c) the details of funds that has been allocated to the State of Andhra Pradesh, if any; and
- (d) the details of employment opportunities that have been proposed to be created, utilizing this fund in the State of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): (a) to (d) In order to address the infrastructure requirement for fisheries sector, the Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying during 2018-19 has created Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a TOTAL funds size of ₹ 7522.48 crore. The FIDF provides concessional finance to the Eligible Entities (EEs) including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities. Under the FIDF, concessional finance is provided by the Nodal Loaning Entities (NLEs) namely (i) National Bank for Agriculture and Rural Development (NABARD), (ii) National Cooperatives Development Corporation (NCDC) and (iii) All scheduled Banks. Under the FIDF, the Government of India provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum. Under the FIDF, loan lending over a period of five years and maximum repayment is over a period of 12 years inclusive of moratorium of 2 (two) years on repayment of principal. Since the Ministry of Fisheries, Animal Husbandry and Dairying, Government of India provides interest subvention against the loan taken by

the Eligible Entities including State Governments for implementation of the approved projects under FIDF, State-wise allocation of central funds has not been envisaged.

Drought in Maharashtra

819. SHRI RAJKUMAR DHOOT: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

(a) whether it is a fact that almost entire rural Maharashtra is reeling under unprecedented drought conditions adversely affecting the people livestock, animals and birds as drinking water, food, fodder etc., are not available and there is exodus of people from the rural areas;

(b) if so, the details thereof; and

(c) the relief measures that have been extended by the Central and State Government in drought-affected rural Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (DR. SANJEEV KUMAR BALYAN): (a) to (c) Drought Management Division in the Department of Agriculture, Co-operation and Farmers Welfare, Ministry of Agriculture and Farmers Welfare, is the central nodal agency mandated with the coordination of relief measures necessitated by drought in the country. For the ongoing Kharif season 2019, the said Ministry has not received any Memorandum from the Government of Maharashtra for financial assistance from National Disaster Response Fund (NDRF) in the wake of drought. The funds of ₹4714.28 crore has been approved from National Disaster Response Fund (NDRF) to the Government of Maharashtra towards relief necessitated by Drought (Kharif) 2018-19. For the survival of livestock, the Government of Maharashtra has opened 1646 cattle camps hosting 11, 15,975 animals as on 24-06-2019 providing them with adequate fodder and water. The funds of ₹ 462.68 crore is made available towards cattle camps. An amount of ₹35crore are made available from Rashtriya Krishi Vikas Yojana (RKVY) a scheme of Department of Agriculture, Co-operation and Farmers Welfare for the distribution of fodder crop seed to the farmer

Funds for implementation of various schemes in Andhra Pradesh

820. SHRI Y. S. CHOWDARY: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state: